

**Special Bench
Court-II**

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

**T.P.No.
82/KB/2017
C.P-893/2016**

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th May, 2017, 10.30 A.M

Name of the Company		Diabari Tea Company Ltd.	
Under Section		433,434	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mausamjit Sarker } for Diabari tea estate
2. Madha Sudon Sarker } Applicant

Mausamjit Sarker
25/5/2017

ORDER

Ld. Counsel for the petitioner is present.

Ld. Counsel for the petitioner has not complied with the order dated 01/05/2017. He is directed to furnish the required information in proper form as prescribed under the Insolvency & Bankruptcy (Application to Adjudicating Authority) Rules, 2016 within 7 days from today.

List the matter on 03/07/2017.

Sd/-
(Vijai Pratap Singh)
Member (J)